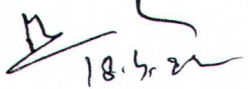


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 11.04.2022 To 15.04.2022				
S/N O.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1.	E/EH/50424/2021 IN E/50863/2021	FO/50321/2022	08/04/2022	11/04/2022
		<u>MISC ORDER</u>		
1-3.	E/ROM/50161- 50163/2020 IN E/53674-53676/2014	MO/50129- 50131/2019	11/04/2022	12/04/2022
		<u>I.O. ORDER</u>		
		Null		


 18.4.22
 Deputy Registrar
 Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)